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(SECTION-1)

Government of India
Ministry of Commerce & Industry
Department of Commerce
Directorate General of Foreign Trade

Public Notice No. 36/2026-27
New Delhi, Dated 23 Oct, 2026

Subject: Fixation of four new Standard Input-Output Norms (SIONs) at SION Nos. A-3715, A-3716, A-3717 & A-3718 under "Chemical and Allied Product" (Product Code-'A').

In exercise of the powers conferred under paragraph 1.03 of the Foreign Trade Policy-2023 as amended from time to time, the Director General of Foreign Trade hereby notifies the four new SIONs with Serial Number **Nos. A-3715, A-3716, A-3717 & A-3718**. These new entries shall be as under:-

SION No.	Export Product	Qty.	Sl. No.	Import Product	Qty.
A-3715	Doxycycline Tablets, USP 50 MG 100 S	1Number	1.	Doxycycline USP (Monohydrate)	54.84 mg
A-3716	Doxycycline Tablets, USP 100 MG 50 S	1Number	1.	Doxycycline USP (Monohydrate)	109.68 mg
A-3717	Doxycycline Tablets, USP 100 MG 500 S	1Number	1.	Doxycycline USP (Monohydrate)	109.68 mg
A-3718	Clobetasol Propionate BP/EP/USP	1 kg.	1.	Betamethasone 17-Propionate	1.08 kg

Effect of the Public Notice: Four new SIONs under Product Group 'A' (Chemical and Allied Products) are being notified to facilitate expeditious issuance of Advance Authorisations by Regional Authorities and ensure uniformity in the application of norms.


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